

Form 1 List of cases e-filed during the month of March, 2022									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registrati on	Date of e- filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2							
List of cases in which e-Payment of Court fees was made during the month of March, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		LUDHIANA	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 List of cases in which Electronic Service of Process has taken place during the month of March, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 List of total no. of cases randomly allocated during the month of March, 2022						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		PATIALA	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	ARB	4
	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	EXE	2
	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	13	Ex. .	1
	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	13	Arb.	1
	ADJ	Chandigarh	Sh.Narender, ADJ	16	Arb.	1
	ADJ	Chandigarh	Sh.Rajneesh, ADJ	21	Arb.	1

Form 5 List of cases in which Case Management Hearing was held during the month of March, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
1	Ms. Anjana, Addl. District Judge, Moga.	Moga	CS/3/2019	The Punjab State Co-op. Vs. Ms. Jai Jawala Food.	Sh. R.K Goyal Adv. Counsel for the plaintiff. Sh. Vaneet Jaidka Adv. Counsel for the defendant No.2. Sh. Surjit Singla Adv. Counsel for the respondent No.3,4. Defendant No.1 ex-parte.	23.05.2019	16.03.2022
2	Sh. Atul Kasana, Addl. District & Sessions Judge, Moga.	Moga	CS/8/2017	Punjab state co-operative supply and marketing fed VS Ms amin chand	Sh.S.K Jaiswal Advocate, counsel for plaintiff. Sh. Varinder Garg Advocate, counsel for defendant.	06.03.2017	30.03.2022
3	Sh. Atul Kasana, Addl. District & Sessions Judge, Moga.	Moga	CS 9/2019	Punjab Agro Vs. Saran Singh	Sh.Chitlu Garg Advocate for plaintiff.	22.07.2019	24.03.2022
4	Sh. Atul Kasana, Addl. District & Sessions Judge, Moga.	Moga	CA/09/2018	Balwinder Singh vs Darshan Singh	Shri Vinay Kashyap, Advocate for appellant. Shri Sunil Jaiswal, Advocate for respondent No.1. Shri Harjit Singh, Advocate for respondent No.2.	27.4.2018	29.03.2022
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla,ADJ	Chandigarh	135/2022	Span Filling System P Ltd VS The Pb State Cooperative	Sh. G.K Khanna	28-02-2022	28-02-2022
2	Ms. Anshu Shukla,ADJ	Chandigarh	236/2022	JITG Urban Waste Vs. MC Moga	Sh. Manoj Kumar	12-03-2022	12-03-2022
3	Ms. Anshu Shukla,ADJ	Chandigarh	237/2022	JITF Urban Waste Vs MC Jalandhar	Sh. Aditya Jain	12-03-2022	12-03-2022
4	Ms. Anshu Shukla,ADJ	Chandigarh	304/2022	Kotakpura Muktsar Tollways P Ltd Vs State of Punjab	Sh. Harminder Singh	25-03-2022	25-03-2022
5	Ms. Anshu Shukla,ADJ	Chandigarh	187/2022	Kotak Mahindra Bank Vs Golden Bus Service	Sh. Vinay Kumar	28-02-2022	02-03-2022
6	Ms. Anshu Shukla,ADJ	Chandigarh	217/2022	Kandhari Beverages Pvt. Ltd VS Suzlon Energy Ltd	Ms. Sweete Sali	24-03-2022	24-03-2022
7	Sh. Jaibir Singh,ADJ	Chandigarh	CS 4/2020	Frontier agrotech Pvt. Ltd Vs. Katariya Beej Bhandar	Ashok Paul Jaggan for Plaintiff, Ashish Bansal for defendant	17.08.2020	07.03.2022
8	Sh. Jaibir Singh,ADJ	Chandigarh	Arb 574/2017	M/s Chamkor Rice Mills Vs. PUNSUP	Adv. Vishal Sodhi for petitioner, Adv. Ashok Sharma for Respondent.	04.07.2017	10.03.2022
9	Sh. Jaibir Singh,ADJ	Chandigarh	Arb. 472/2020	Director General Vs. Swastika Entertainments	Sh. Pranshu Chaturvedi L.d.GP for Applicant, Adv. Jasbir Singh for Respondent	13.07.2020	02.03.2022
10	Sh. Jaibir Singh,ADJ	Chandigarh	Arb. 473/2020	Director General Vs. Swastika Entertainments	Sh. Pranshu Chaturvedi L.d.GP for Applicant, Adv. Jasbir Singh for Respondent	13.07.2020	02.03.2022
11	Sh. Jaibir Singh,ADJ	Chandigarh	Ex. 1038/2019	Cholamandalam Investment Vs. Satinderjit Singh	Adv. Mohit Sarren for DH, Adv. Palwinder Singh for JD	05.09.2019	21.03.2022
12	Sh. Jaibir Singh,ADJ	Chandigarh	Arb.217/2018	Sudarshan Rice Vs. Pb. State Civil Supplies	Adv. Kanwajit Singh for petitioner, Adv. Keshav Kataria for Respondnet.	10.04.2018	24.03.2022
13	Sh. Jaibir Singh,ADJ	Chandigarh	Arb. 514/2021	State of Punjab Vs. M/s Rohan and Rajdeep Infrastructure	Adv. Piyush Kant for petitioner	31.03.2021	31.03.2022
14	Sh. Jaibir Singh,ADJ	Chandigarh	Arb 515/2021	PSIEC Vs. Shristi Construction	Adv. Vanish Khanna for petitioner, Adv. Rohan Markanda for Respondent	01.04.2021	18.03.2022
15	Sh. Jaibir Singh,ADJ	Chandigarh	Arb. 140/2022	Swastik entertainment Vs. Director General	Adv. Jasbir Singh Ahlawat for applicant	08.03.2022	08.03.2022
16	Sh. Jaibir Singh,ADJ	Chandigarh	Ex. 216/2022	PNC INFRA TECH LTD. VS. HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORP LTD.	Adv. Manish Joshi for DH	25.03.2022	25.03.2022
17	Sh. Narender, ADJ	Chandigarh	596/2019	Farid Ginning vs MD	Adv Sahil Khunger	07.11.2016	16.05.2022

Form 6 Contested Commercial cases disposed during the month of March, 2022													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Sh. Vineet Kumar Narang, CJSD Barnala	Barnala	CS-475/2021	M/s Bansal tyre company vs M/s Sehmbi agri works	Sh. Inder Paul Garg Advocate	08.06.2021	---	14.03.2022	279 days	Ex Parte Decretal	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		FATEHGARH SAHIB	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
	Ms. Monika Goyal, ADJ	Ludhiana	ARB/34500/2013	State of Punjab Vs. Afcons Pauling Joint Venture	Sh. Parveen Garg	40184	No	44648	4464	CONTESTED	NIL	NIL	34 ARBITRATION ACT
	Ms. Harsimranjit Kaur, CJJD	Ludhiana	EXE/20/2017	M/s Jas Enterprises Vs. Pardeep Kumar@Prem	Sh. Kewalpreet Singh Dewatwal	42745	No	44644	1899	CONTESTED	44644	NIL	NIL
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla, ADJ	Chandigarh	25/2016	M/S Ram Advertising Service Vs Pb and Sind Bank	Sh. Rannik Gupta	09-10-2013		14-03-2022	3076	Decree			
2	Ms. Anshu Shukla, ADJ	Chandigarh	533/2013	M/S Ford India Vs MS Excelautomotive	Sh. S.N. Gupta	14-06-2012		30-03-2022	3571	Dismissed			34